

PROCEEDINGS OF THE HIGH COURT OF KARNATAKA, BENGALURU

SUBJECT:- Selection of Law Clerk-cum-Research Assistants in the High Court of Karnataka, Bengaluru.

- READ:-**
1. This office Notification No. HCE 623/2006 dated 15.10.2020 for inviting off-line applications for filling up of 33 post of Law Clerk-cum- Research Assistants.
 2. Government Order No. Law 06 LAG 2019, dated 29.01.2020.

ORDER NO. HCE 623/2006

DATED 18TH FEBRUARY 2021

The following candidates are selected as Law Clerk-cum-Research Assistants on the Establishment of High Court of Karnataka, Bengaluru, as per the terms and conditions mentioned in this order:

Sl. No.	Appln. No.	Name and Address of the Candidates
1.	89	SOURABH ROY S/o SAMIR KUMAR ROY C/o SUJIT KUMAR ROY, HOUSE NO.83, ROYNAGAR MADHYAPARA, NEAR BANSORONI HEALTH WARD, KOLKATA 700070.
2.	28	KEERTHI KRISHNA REDDY D/o M KRISHNA REDDY HOUSE NO 157, BEML LAYOUT, KEERTHI NIVAS, 4TH MAIN RAOD, BROOKEFIELD 560066.
3.	01	ANGAD KAMATH S/o ARVIND KAMATH HOUSE NO. 340, KAILAS, 4TH CROSS, GKVK LAYOUT, JAKKUR, BENGALURU 560064.
4.	66	LOUIS UNNI S/o UNNI LOUIS HOUSE NO.353/25, LAKE VIEW RESIDENCY, HORMAVU AGARA, BENGALURU-560044.

5.	83	MOHAMMED SULAIMAN S/o ABDUL RAFEEKH A NO 85, SPENCER ROAD, FRAZER TOWN, BENGALURU-560005.
6.	02	PRATHIK.M S/o MURALI.P NO. 911/57, SUMERU, RAGHAVENDRA SWAMY MATT ROAD, OFF MYSORE KRS ROAD, MOGRAHALLI VILLAGE, SRIRANGAPATNA TALUK, BELAGOLA, MANDYA-571 606.
7.	44	PRANAV K B S/o BABU K A NO.78, 2ND MAIN RAO, CHAMARAJPET BENGALURU - 560018.
8.	47	NAVEEN KUMAR M S/o LATE MUNIRAJU N No.209, II FLOOR, MOTA CHAMBERS, NO.9, CUNNINGHAM ROAD, BENGALURU 560052.
9.	85	ABHISHEK CHANDRASHEKAR S/o CHANDRASHEKAR RAMAIAH G-701, PURVA FOUNTAIN SQUARE MARATAHALLI, BENGALURU-560037.
10.	34	KEERTHISH G M S/o G MAHADEVA HOUSE NO 1370, SHIVAGIRI NILAYA, SRI M.VISHVESHVARYA LAYOUT, 5TH BLOCK, ULLALU, BENGALURU 560110.
11.	62	SAVITA NINGAPPA MUKKAL D/o NINGAPPA HOUSE NO.136, GOUDAR ONI, GOPANAKOPPA, HUBLI 580023. POST KESHWAPUR.

12.	06	BHAVYA.K D/o S.KRISHNAKUMAR HOUSE NO.83, 3RD CROSS, SATHYANAGAR, M.S.NAGAR POST, BENGALURU-560033.
13.	68	SAROJA H M D/o MANJUNATH H S HOUSE NO.16A, NEAR SHIVMANDIR, JAYNAGAR, VIDYANAGAR, HUBBALLI-580021.
14.	03	GANESH.S.ADI S/o SRINIVAS G ADI No.5324/9, MAHADESHWARA LAYOUT, HULLAHALLI ROAD, NANJANGUD-571301.
15.	10	SHIVAKUMAR G. S/o NAGESHAPPA 26TH WARD, KOTTURESHWARA CAMP, GANGAVATI, NEAR BUS DEPOT, GANGAVATI 583227.
16.	70	NALINI S C/o NIRANJANA M HOUSE NO.517, 16TH MAIN, 1ST A CROSS, MYSORE BANK COLONY, SRINIVASANAGAR, BENGALURU-560050.
17.	20	IVER FERNANDIS S/o JUJE FERNANDIS AT POST SAMPKHAND, TQ SIRSI, DIST:UTTARAKANNADA 581315
18.	21	SUYOG SATHYA S/o SURESH G S 786, MADHAVA RAO ROAD, T. NARASIPURA, MYSURU DIST 571124.
19.	69	MANJUNATH S/o SHIVAPPA ARAKERI AT POST KUTAGANAHALLI, KOPPAL TQ AND DIST-583228

20.	76	BHAGYASHREE MADAR D/o DURAGAPPA CHITTARAGI POST, AT GANGUR TQ: HUNUGUND, DIST: BAGALKOT 587112.
21.	04	UMA G D/O GANGAPPA NO.18, 4TH CROSS, BYRAPPA LAYOUT, BOOPASANDRA MAIN ROAD, NEAR KRISHNA BHAVAN SWEETS, NAGASHETTIHALLI, BENGALURU-560094.
22.	12	PRADEEPA N S/O NARASIMHAMURTHY NO.30, BASAVANAPURA VILLAGE, MAYAGANA HALLI POST, KASABA HOBLI, RAMANAGARA TALUK AND DISTRICT PIN-562128.

TERMS AND CONDITIONS

1. The selection of Law Clerk - cum - Research Assistants is purely on temporary and on contract basis.
2. Each Law Clerk-cum-Research Assistant will be attached to one of the Hon'ble Judge of the High Court and he/she has to assist the Hon'ble Judge in the judicial work and in administrative work.
3. The duties and responsibilities of a Law Clerk-cum-Research Assistant will include:
 - (i) Studying of case files, preparation of case summary, notes and chronology of events;
 - (ii) Identifying facts/issues/questions that may arise or may have to be addressed;
 - (iii) Presence in the Court Proceedings during the hearing of cases, taking notes of arguments and citations;
 - (iv) Research work on case law, books and articles for the purpose of assisting the Hon'ble Judge in the preparation of judgments; and
 - (v) Assisting the Hon'ble Judge to prepare speeches and academic papers.

4. The Law Clerk - cum - Research Assistant will have free access to the Court Room/Library.
5. The Law Clerk-cum-Research Assistant will be allowed to access to the Chamber of the Hon'ble Judge with the prior permission of the Hon'ble Judge.
6. During the period of assignment, the Law Clerk-cum-Research Assistant will be paid a monthly honorarium of ₹16,500/- (Rupees Sixteen Thousand Five Hundred only) or such other enhanced honorarium as may be approved by the Government. The term of assignment shall be one year from the date of report to duty which is subject to extension by High Court of Karnataka/Government.
7. The Law Clerk-cum-Research Assistant is full time assignment and during the period of assignment, he/she will not be entitled to practice as Advocate or to take up any employment. The Law Clerk-cum Research Assistant is required to give necessary intimation to the Bar Council with regard to his/her taking the assignment as such.
8. The Law Clerk - cum - Research Assistant is liable to maintain proper discipline and complete confidentiality at all times.
9. The Law Clerk-cum Research Assistant attached to a particular Hon'ble Judge will not be entitled to appear before that Hon'ble Judge for a period of one year from the date of termination of the assignment.
10. The Law Clerk - cum - Research Assistant will not be entitled to appear in any case handled by the Hon'ble Judge to whom he/she was attached, regardless of whether he/she had worked on that case.
11. The assignment as Law Clerk - cum - Research Assistant will not confer any right or preference for any employment under the High Court of Karnataka or the Government.
12. Only on satisfactory completion of the assignment, a Law Clerk - cum - Research Assistant will be entitled to a Certificate issued by the High Court of Karnataka.
13. The male Law Clerk - cum - Research Assistant shall wear a black coat and tie and a female Law Clerk - cum - Research Assistant shall wear a black coat. While on discharging the duty he/she shall also wear the Identity Card issued by the High Court.

14. A Law Clerk - cum - Research Assistant will be entitled 12 days leave during the entire year. However, he/she shall not avail leave for more than 3 days in a month.
15. The Law Clerk - cum - Research Assistant shall be present for assisting the Hon'ble Judge at 9.30 a.m. on all working days.
16. The Private Secretary to the Hon'ble Judge shall maintain an Attendance Register for the Law Clerk - cum - Research Assistant since, the Law Clerk - cum - Research Assistant will be paid the honorarium only on production of the certificate issued by the Private Secretary to the Hon'ble Judge.
17. The Law Clerk - cum - Research Assistants shall give prior intimation to this office in case of resignation to the said post.
18. Any violation of the above mentioned terms and conditions or any breach of discipline or any misconduct by the Law Clerk - cum - Research Assistant will attract termination of selection to the said post without any notice.
19. The selected candidates are required to report before the Registrar General, High Court of Karnataka, Bengaluru within 15 days from the date of receipt of this selection proceedings by submitting all relevant original documents.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,
Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL.

TO:

1. The Candidates concerned (22),
2. The Secretary to Hon'ble the Chief Justice,
3. The Private Secretaries to all the Hon'ble Judges,
4. The P.As to all the Registrars,
5. The Section Officers, HCA-I and Budget Branch for information and necessary action,
6. Proceedings file,
7. Office Copy.